

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 30th April, 2024, 10:30 A.M.TP No. 30/CTB/2019 (CP (IB) No. 1323/KB/2018), IA (IB) No. 42/CB/2022, IA
(IB) No. 244/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of India -Vs- Maa Durga Rice Processing & Exports Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Pranay Agarwal, Adv for RP

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.

Mr. S. Pholgu, Adv.

Mr. Subham Agrawal, Adv.

ORDER**IA (IB) No. 42/CB/2022 & IA (IB) No. 244/CB/2023**

Both sides counsel present. Due to paucity of time, matter could not be heard. At the request of the both sides, matter adjourned to 24.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)